

5

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA 2447/2002

MA 2060/2002

New Delhi this the 4th day of October, 2002

Hon'ble Mr. Kuldip Singh, Member (J)

1. Subhash S/o Jubri Ram aged about 25 years
R/o H.No.17 Handia Mohalla, Lal Kurti Meerut Cantt.
2. Sonpal Singh S/o Ajit Singh R/o H.No.14 RA Line
(Husain Park) Meerut Cantt.
3. Neeraj S/o Jawala Prasad R/o H.No.271, Rajban
Bazar, Meerut Cantt.
(All are working as casual labourers in the office
of JCDA (Fund) Meerut Cantt.Applicants

By Advocate: Shri V.P.S. Tyagi.

Versus

1. Union of India (Through Secretary) Ministry of
Defence) South Block, New Delhi.
2. The Controller General of Defence Accounts,
West Block-V, R.K. Puram,
New Delhi.
3. Joint Controller of Defence Accounts (Funds),
Meerut Cantt.Respondents

ORDER (ORAL)

As the applicants have filed this OA merely on the
presumption that he is going to be disengaged, so the OA has no
~~merit~~ ^{meritless} and the same has to be dismissed. Accordingly, the OA is
dismissed.


(KULDIP SINGH)
MEMBER (J)

Makesh